

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : 257/2016
PETITION NUMBER : TCP/348/ (IB)/2017
NAME OF THE PETITIONER(S) : GORANTLA GEOSYNTHETICS PVT LTD
NAME OF THE RESPONDENT(S) : TAMIL NADU INDUSTRIAL EXPLOSIVES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	K.S. VISWANATHAN	for petitioner	[Signature]
2	M.A. ABDUL WAHAB	for Respondent	[Signature]

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that the respondent is settling the matter with the other side and prayed time for reporting the final outcome of the same. Considering the request and the submissions, time extended at request. Put up on 11.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)